NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **06.03.2025** (THURSDAY)

CHENNAI BENCH (HYBRID MODE)

<u>10.30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|--------------------------------------|----------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 184/2022 For Stay IA No.420/2022 For Exemption IA No.421/2022 To Adv. Hg. IA No. 232/2024 | HP Arun Kumar & 2 Ors. Vs Addanki Haresh, RP of Right Engineers and Equipments Pvt. Ltd. | Mr. Sushil Tiwari Ms. Anusha Peri | Mr. K Gaurav Kumar |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|-----------------------------|
| 2. | Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025 | Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors. | Mr. Mayan H Jain | Mr. VVSN Raju- R7 R9 R24 |
| | | WITH | | |
| 3. | Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025 | Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. | Mr. Mayan H Jain | |
| | | WITH | | |
| 4. | Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024 | Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH | Mr. Mayan H Jain | Mr. Nityavendhan K R1 R2 |
| 5. | Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024 | Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr | Mr. Mayan H Jain | Mr. Nityavendhan K R1 R2 |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: <u>www.nclat.nic.in</u>